GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA STARRED QUESTION NO.247 TO BE ANSWERED ON 15TH DECEMBER, 2021

MINOR MILLET RICE

*247. SHRI KOTHA PRABHAKAR REDDY: SHRI Y.S. AVINASH REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether it is a fact that minor millet rice would be procured by cooperative societies and distributed through the Public Distribution System (PDS) in cities/ towns in each State; and
- (b) if so, the details thereof and if not, the reasons therefor?

A N S W E R MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND TEXTILES (SHRI PIYUSH GOYAL)

(a) & (b): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE STARRED QUESTION NO.247 DUE FOR ANSWER ON 15.12.2021 IN THE LOK SABHA.

(a) & (b): As per guidelines for allocation, distribution and disposal of coarse grains, States are allowed to procure coarse grain (Jowar, Bajra, Maize & Ragi etc.) from farmers at Minimum Support Price (MSP) under central pool with the prior approval of Government of India. The procured quantity has to be distributed under Targeted Public Distribution System (TPDS)/Other Welfare Schemes (OWS) in the States/UTs and the combined allocation of wheat and rice to the equivalent quantity of coarse grains shall stand automatically reduced.

Government of India permits procurement of those coarse grains/millets for which MSP is declared on the basis of the recommendations of the Commission for Agricultural Costs and Prices (CACP) to ensure remunerative price of produce to farmers. Presently, millets like Jowar, Bajra and Ragi are covered under MSP. Government of India has not received any procurement proposal for procurement of Minor Millet Rice from any State Government.
